

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

Consequent upon transfer/posting orders nos. 15/D-3/Gaz.1A/DHC/2025 dated 30.05.2025 of Hon'ble High Court of Delhi, New Delhi and in partial modification of this office earlier orders no. Judl.II/F.102/South/Saket/2024/22401-22440 dated 04.06.2024 & and in exercise of powers vested in the undersigned, the following Link Roster is issued in respect of courts of South District/ Sessions Divisions /Motor Accident Claim Tribunal as specified herein-below with immediate effect:-

Table A. Civil Courts {Commercial Court}

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer
1.	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05
2.	Ms. Anuradha Shukla, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01
3.	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla, District Judge (Commercial Court)-02
4.	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03
5.	Sh. Sanjeev Kumar Singh, District Judge (Commercial Court) (Digital)-04	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Anuradha Shukla, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03

Table B. Civil Courts {District Judges & PO MACT}

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer
1.	Sh. Sudesh Kumar, PO MACT	Ms. Ambika Singh, District Judge-01	Dr. Yadvender Singh, District Judge-02	Sh. Munish Bansal, District Judge-03
2.	Ms. Ambika Singh, District Judge-01	Dr. Yadvender Singh, District Judge-02	Sh. Munish Bansal, District Judge-03	Sh. Abhitosh Pratap Singh Rathore, District Judge-04
3.	Dr. Yadvender Singh, District Judge-02	Sh. Munish Bansal, District Judge-03	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Sh. Pooran Chand, District Judge-05
4.	Sh. Munish Bansal, District Judge-03	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Sh. Pooran Chand, District Judge-05	Sh. Sunil Beniwal, District Judge-06
5.	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Sh. Pooran Chand, District Judge-05	Sh. Sunil Beniwal, District Judge-06	Sh. Sudesh Kumar, PO MACT
6.	Sh. Pooran Chand, District Judge-05	Sh. Sunil Beniwal, District Judge-06	Sh. Sudesh Kumar, PO MACT	Ms. Ambika Singh, District Judge-01
7.	Sh. Sunil Beniwal, District Judge-06	Sh. Sudesh Kumar, PO MACT	Ms. Ambika Singh, District Judge-01	Dr. Yadvender Singh, District Judge-02



Table C. Criminal Courts (ASJ (POCSO)/ASJ (FTSC) (POCSO)/ ASJ (SFTC)/ASJ (SC-POCSO)/ASJ(SC-RC):

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer
1	Ms. Mona Tardi Kerketta, ASJ-01 (POCSO)	Ms. Manika, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Ajay Garg, ASJ(FTSC) (POCSO)
2	Ms. Manika, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Ajay Garg, ASJ(FTSC)(POCSO)	Ms. Mona Tardi Kerketta, ASJ-01 (POCSO)
3	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Sh. Ajay Garg, ASJ(FTSC) (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Ms. Niti Phutela, ASJ (SFTC)
4	Sh. Ajay Garg, ASJ(FTSC) (POCSO)	Ms. Mona Tardi Kerketta, ASJ-01 (POCSO)	Ms. Manika, ASJ-04 (POCSO)	Dr. Sugandha Aggarwal, ASJ (SC-RC)
5	Ms. Niti Phutela, ASJ (SFTC)	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Ms. Manika, ASJ-04 (POCSO)	Sh. Dinesh Kumar, ASJ (SC-POCSO)
6	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Ms. Niti Phutela, ASJ (SFTC)	Ms. Mona Tardi Kerketta, ASJ-01 (POCSO)	Ms. Manika, ASJ-04 (POCSO)

Table D. Criminal Courts (ASJs/ASJ (FTC)/ ASJ (NDPS)/ASJ (Electricity):

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer
1	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)
2	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Ms. Shunali Gupta, ASJ (FTC)-02	Sh. Vivek Kumar Gulia, ASJ (Electricity)
3	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Purshotam Pathak, ASJ-05	Sh. Pawan Kumar, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03
4	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Shuchi Laler, ASJ (FTC)-01	Sh. Purshotam Pathak, ASJ-05	Sh. Pawan Kumar, ASJ-06
5	Ms. Shuchi Laler, ASJ (FTC)-01	Ms. Shunali Gupta, ASJ (FTC)-02	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)
6	Ms. Shunali Gupta, ASJ (FTC)-02	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Purshotam Pathak, ASJ-05	Sh. Pawan Kumar, ASJ-06
7	Sh. Purshotam Pathak, ASJ-05	Sh. Pawan Kumar, ASJ-06	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)
8	Sh. Pawan Kumar, ASJ-06	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Sh. Ravindra Kumar Pandey, ASJ-03	Ms. Shuchi Laler, ASJ (FTC)-01

Notes:-

- 1 Whenever any of the judicial officers mentioned in Tables A, B, C, D & E given above is on leave or unavailable due to any reason, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column(s), to be called the link judicial officer(s).
2. In the absence or non-availability of the undersigned on account of leave or urgent administrative pre-occupation, the administrative work of the office of the undersigned and urgent Civil matters of the court of undersigned shall be looked after by such senior-most officer of the Delhi Higher Judicial Service which includes Principal Judge/Judge Family Courts available on duty in this District.

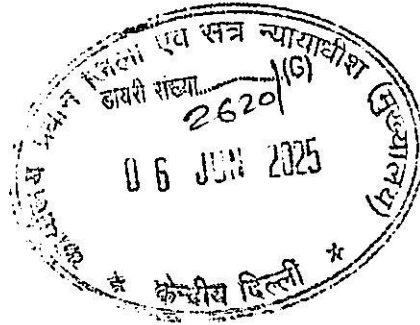
(SHAJI VAIN) 04/06/23
Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/P.102/South/Saket/2025/ 18229 - 18269

New Delhi, Dated: 5/6/25

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In-charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
11. Notice Board (through Caretaker)
12. For uploading on LAYERS
13. Guard File.



Jain
04/06/25
Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi